## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

C.P. No. 101(ND)16

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY:

Sonai Kumar Punn V/s. M/s. Planit Travglbal

Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s): Mr. Ashish Aggarwal, Mr. Gurcharan Singh and Mr. Ajay Arora, Advocates

For the Respondent (s): Mr. Rajshekhar Rao, Mr. Ravi Kapoor and Mr. Sameer Dawar, Advocates for R1 – 4

Mr. Shailendra Kumar (in person) for R-11

Mr. R S Bhatia, PCS for R-12

Mr. Siddharth Garg, Advocate for R13

## **ORDER**

No time left.

To come up on 7th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra)
Member (J)